

Taxes & Customs requesting to issue instructions on counting of the counting/treating of the non functional grade of Rs.5400/- in PB 2 to the Superintendents on completion of 4 years of regular service.
5. Copy of the instructions issued on counting/treating of the non functional grade of Rs.5400/- in PB 2 to the Superintendents on compl

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Information Sought Kindly see the matter
(जानकारी मांगी):

Sir,

I, V S Patil Kulkarni, a Senior Citizen and Sincere Tax Payer request the Department of Personnel & Training, a Nodal Agency under the provisions of Modified Assured Career Progression Scheme, 2009 and is also constitutionally authorised to give clarifications or any interpretation on any of the provisions of Modified Assured Career Progression Scheme, 2009.

As per the provisions of Resolution dated 29.08.2008 to the implementation of 6th Central Pay Commission at Para 1 (X) regarding Group B cadres, the Commission recommendation at sub clause (b) and (c) as under:

After 4 years of regular service in the Section Officer/Private Secretary/equivalent grade of Rs.4800/- grade pay in PB 2 officers of Central Secretariat Service, Central Secretariat Stenographers Service and other similarly placed HQ services will also be granted the non functional grade of Rs.5400/- in PB3,

Clause (c) as under:

Group B Officers of Departments of Posts, Revenue etc will be granted Grade Pay of Rs.5400/- in PB 2 on non functional basis after 4 years of service in Grade Pay of Rs.4800/- in PB 2.

The Central Civil Services (Revised Pay) Rules, 2008 have been implemented with effect from 01.01.2006 onwards. Also, as recommended by the 6th Central Pay Commission, Modified Assured Career Progression Scheme, 2009 was implemented with effect from 01.09.2008 onwards, but the Pay scales have been implemented from 01.01.2008 onwards.

Information sought:

In the circumstances, it is requested that the following information may be furnished to me at an early date.

1. Copy of All instructions issued on counting/treating of the non functional grade of Rs.5400/- in PB 3 to the Section Officer/Private Secretary Central Secretariat Service, Central Secretariat Stenographers Service on completion of 4 years of regular service under the provisions of Modified Assured Career Progression Scheme, 2009 during the period between 01.01.2006 to 31.08.2008 ,
2. Copy of All instructions issued on counting/treating of the non functional grade of Rs.5400/- in PB 2 to the Superintendents on completion of 4 years of regular service under the provisions of Modified Assured Career Progression Scheme, 2009, during the period between 01.01.2006 to 31.08.2008.
3. Copy of correspondences received from the Central Government Departments requesting to issue instructions on counting of the on counting/treating of the non functional grade of Rs.5400/- in PB 3 to the Section Officer/Private Secretary Central Secretariat Service, Central Secretariat Stenographers Service on completion of 4 years
4. Copy of correspondences received from the Central Board of Indirect

**Original RTI Text (मूल
आरटीआई पाठ):**

3
RTI Details

157 CA cell
20/07/2020

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) : DOREV/R/T/20/00957/2 Date of Receipt (प्राप्ति की तारीख) : 27/07/2020

Transferred From (से स्थानांतरित): Department of Revenue on 30/07/2020 With Reference Number : DOREV/R/T/20/00957

Remarks (टिप्पणी) : The RTI Application is marked to concerned CPIOs of DoPT and also being transferred under Section 6 (3) to the D/o Rev to furnish available information if any to applicant on points concerning them

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority Language of Request (अनुरोध की भाषा) : English

Name (नाम) : V S PATIL KULKARNI Gender (लिंग) : Male

Address (पता) : NO.54, 9TH MAIN, 21ST CROSS, NS PALYA, BTM 2ND STA, Pin:560076

State (राज्य) : Karnataka Country (देश) : India

Phone Number (फोन नंबर) : +91-9900439960 Mobile Number (मोबाईल नंबर) : +91-9900439960

Email-ID (ईमेल-आईडी) : patil.kvs@gmail.com

Status (स्थिति) (Rural/Urban) : Urban Education Status :

Requester Letter Number (निवेदक पत्र संख्या) : Details not provided Letter Date : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No Indian Citizenship Status (नागरिकता) :

Amount Paid (राशि का भुगतान) : 0 (Received by Central Board of Excise and Customs - Central Excise) (original recipient) Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No(Normal) Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

30/7
50 (A.P. IC)
CESTAT
CA cell
AAR cell
30/7/20

RTI MATTER

फॉ. सं./F.No.R-20011/118/2020-CA Cell
भारत सरकार/Government of India
वित्त मंत्रालय/Ministry of Finance
राजस्व विभाग/Department of Revenue
सक्षम प्राधिकारी सेल/Competent Authority Cell

North Block, New Delhi
Dated 03 August, 2020

To

1. The CPIO, O/o Competent Authority & Administrator, Delhi.
2. The CPIO, O/o Competent Authority & Administrator, Mumbai.
3. The CPIO, O/o Competent Authority & Administrator, Chennai.
4. The CPIO, O/o Competent Authority & Administrator, Kolkata.
5. The CPIO, Appellate Tribunal, New Delhi.
6. The CPIO, ITSC, New Delhi
7. The CPIO, C&CESC, New Delhi
8. The CPIO, AAR, New Delhi
9. The CPIO, CESTAT, New Delhi

Subject:- Transfer of an online RTI Application (reg no. DOREV/R/T/20/00957/2) dated 27.07.2020 of Sh. V S Patil Kulkarni, Karnataka under the RTI Act, 2005- reg

Sir,

Please find enclosed an online RTI Application dated 27.07.2020 of Sh. V S Patil Kulkarni, Karnataka under received on 30.07.2020.

2. Since the subject matter in the RTI application dated 27.07.2020 pertains to your office, the RTI application is transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

Encl: As above

Yours faithfully,

(S.Bhowmick)

Under Secretary & CPIO (AD.1C Branch)

Tel.No.23095369

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F. No. 15-28/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-28/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt.V.S.Patil Kulkarni (No.DOREV/R/T/20/00957/2), dated 27.07.2020 **received from U.S./CPIO Ministry of Finance Department of Revenue** in this office on 10.08.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-28/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 31.08.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.

Encl: As above.

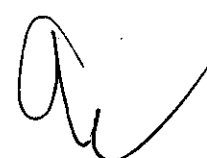

CPIO
CESTAT New Delhi
Dated:10.08.2020

For Compliance to:

1. Asstt. Registrar Admin. Section.

Copy to: (For Information)

1. Sh.V.S.Patil Kulkarni
NO.54,9th Main, 21st Cross, NS Palya,
BTM 2nd STA (Karnatka) Pin 560076.
2. Sh.Bhowmick,(Ad-1C)
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.


S/P
10-8-2020

11/8/2020
ISSUED ON
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110004



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F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II
सीमाशुल्कउत्पादशुल्कएवंसेवाकरअपीलीयअधिकरण, पश्चिमीखण्ड -२, रामकृष्णपुरम, नईदिल्ली66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi – 110 066

Dated: 28.8.2020
I.D. No. 15-28/2020

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application received from Sh./Smt. V.S. Patil Kulkarni Ref. (F. No. DOREV/R/T/20/00957/2 dated 27.7.2020) received by transfer from Under Secretary Ad.1C letter dated 10.8.2020 in CPIO I.D. No. 15-28/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point 1 to 5 – The requisite information does not relate to the posts in CESTAT.

Sh. Mallesat Singh
29/8/2020

To

✓
CPIO/Accounts Officer, CESTAT, New Delhi

M
28-8-20
(Assistant Registrar)
CESTAT New Delhi

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F. No. 15-28/CESTAT/CPIO/ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-28/2020


Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt, V.S.Patil Kulkarni (No.DOREV/R/T/20/00957/2), dated 27.07.2020 **received from U.S./CPIO Ministry of Finance Department of Revenue** in this office on 10.08.2020, the information received from **Administration** containing 01 page is enclosed herewith for your reference please.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Dated:01.09.2020

To,

1. Sh.V.S.Patil Kulkarni
NO.54,9th Main, 21st Cross, NS Palya,
BTM 2nd STA (Karnatka) Pin 560076.

Copy to: Sh.Bhowmick,
U.S.to the Govt. of India
M/o Finance, D/o Revenue,
North Block, New Delhi-110004

2/9/2020
ISSUED ON
SIGN. (DESPATCH STATION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIB
NEW DELHI-110004

